

# CENTRAL INFORMATION COMMISSION

F. No. PBA/06/60  
September 4, 2006

Appeal No.ICPB/A-84/2006

## **Right to Information Act, 2005-Section 19**

|                  |                            |
|------------------|----------------------------|
| Appellant        | Shri Pavitar Singh         |
| Public Authority | DGFT<br>Shri C.S.Rao, CPIO |

### **DECISION:**

The appellant has sought for a copy of show cause notice issued to one M/S Alpha International, Jalandhar in relation to its obtaining DEPB scripts and also details of proceedings initiated, action taken and present status of the case. By a decision dated 10.4.2006, the Commission directed the CPIO to furnish copies of the orders of the appellate authority as and when received. By a letter dated 17.7.2006, the appellant complained that even though the CPIO furnished the decision of the appellate authority in respect of one case, the review decision of the appellate authority in respect of that case has not been furnished and that the decision taken by the appellate authority in the second case had not yet been furnished. Comments were called for from CPIO. In his comments, it is stated that the fresh order passed by the appellate authority in respect of the first case has already been furnished to the appellant and in respect of the other case, M/S Alpha International have requested that the same should not be furnished to the appellant as he has been blackmailing M/S Alpha International demanding money and threatening to ruin the firm. Accordingly, the CPIO has sought for guidance in the matter. It is noted that at the time when this appeal was heard originally, M/S Alpha International was not given a hearing. Now that in writing, they have objected to the information being given to the appellant for the reasons stated in the letter, I am of the view that the interests of the third party should be protected. Therefore, CPIO shall not furnish any further information regarding M/S Alpha International, other than what has already been provided.

Let a copy of this decision be sent to the appellant and CPIO.

(Padma Balasubramanian)  
Information Commissioner

Authenticated true copy :

(P. K. Gera)  
Addl. Secretary &  
Registrar

Address of Parties :

1. Shri Pavitar Singh, C/o Pavitar Singh & Associates, Chartered Accountants, Sahdev Market, Jalandhar – 144001, Punjab.
2. Shri C. S. Rao, CPIO, Office of Regional Joint Director General of Foreign Trade, 6-IV-C, Green Field, Ludhinana – 141002, Punjab.
3. Shri V. K. Gupta, Appellate Authority, Office of Regional Joint Director General of Foreign Trade, 6-IV-C, Green Field, Ludhinana – 141002, Punjab.